

ITEM NO.1501

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 8225/2012

GOPAL PRASAD

Appellant(s)

VERSUS

BIHAR SCHOOL EXAM. BOARD & ORS.

Respondent(s)

Date : 28-05-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Anand Shanker Jha, Adv.
Mr. Arjun Garg, AOR

For Respondent(s) Mr. Gopal Singh, AOR
Mr. Manish Kumar, Adv.
Mr. Shivam Singh, Adv.
Mr. Aditya Raina, Adv.
Mr. Harpreet Singh Gupta, Adv.
Mr. Udian Sharma, Adv.
Mr. Jaideep Khanna, Adv.
Mr. Harsh Choudhary, Adv.

Hon'ble Ms. Justice Indira Banerjee and Hon'ble Mr. Justice Ajay Rastogi pronounced separate judgments of the Bench comprising of Hon'ble Ms. Justice Indira Banerjee and Hon'ble Mr. Justice Ajay Rastogi.

In view of the separate opinions, the matter be placed before Hon'ble the Chief Justice of India for assignment to a larger Bench.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(KAMLESH RAWAT)
BRANCH OFFICER

[Two reportable signed judgments are placed on the file]